

F.No. 01(03)/Roster/CESTAT/2020

**Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 24.11.2020

ORDER NO. 92 of 2020

Hon'ble President may be pleased to partially modify the roster order no. 73 of 2020 for **CESTAT, Allahabad** on 11.12.2020 as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (Technical)	11.12.2020	Customs, Excise and Service Tax Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Asst. Registrar,
Allahabad /Bar Association/O/o Commissioner (AR), Allahabad / Notice Board/
Website/Guard File/Office Copy.



Asst. Registrar